fa J whether provision of "Selection Grade" posts in each category of employees in the Jipmer Hospital, Pon-dicherry as recommended by the Third Pay Commission has been made;

(b) if not, what are the reasons therefor; and

(c) what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-DAMBI PRASAD YADAV): (a) to (c) Government's orders sanctioning "Selection Grade" for the following categories of posts of Jawaharlal Institute of Post Graduate Medical Education and Research Hospital, have already been issued: —

- 1. Technical Assistant
- 2. Pharmacist
- 3. Radiographer
- 4. Dark Room Assistant
- 5. Public Health Nurse
- 6. Havildar/Security Sergeant
- 7. Midwife
- 8. Social Worker
- 9. Laboratory Attendant 10.

Attendant

- 11. Assistant Gardener
- 12. Theatre Attendant
- 13. Peon
- 14. Watchman/Chowkidar
- 15. Sweeper-Scavanger
- 16. Staff Nurses
- 17. Daftry.

The general question of sanction of Selection Grad_e to the posts of Drivers is under Consideration of the Govern, ment.

Allotment of accommodation to the Officers of Enforcement Directorate

448. SHRI SHIVDAYAL SINGH CHAURASIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state: (a) whether it is a fact that some senior officers of the Enforcement Directorate of the Ministry of Finance have been able to get the allotment of type VI accommodation in New Delhi during the year 1974-75 by furnishing wrong house owning certificates;

(b) whether Government have received any complaint in this regard, if so, what action Government have taken thereon; and

(c) whether the officers continue to occupy accommodation so allotted to them on payment of normal licence fee?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKAND4R BAKHT): (a) and (b) An allotment of type VI quarter was made to an officer of the Enforcement Directorate. Subsequently, a complaint was received that the affidavit furnished by the officer to the effect that he was not a house-owner is false. The complaint has been sent to the Department of the officer for further investigation.

(c) Yes, Sir.

Steps to prevent excessive use of fertilisers

449. PROF. RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether any steps are being taken to prevent the excessive use of fertilisers which is detrimental *to* the long term fertility of the soil; and

(b) if so, what are the details thereof?,

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) There is no evidence to show that in India the excessive use of fertilisers has proved to be harmful to the soil We have not yet reached the stage *ot* excessive use of fertilisers: the fertiliser use in general is much below the level of recommended rate of application.